

(c) the places in Bihar where Yatri Niwas are located at present?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) No proposal was received from the State Government during 1997-98 for the construction of Yatri Niwas. However, proposals were received for construction of tourist complexes.

(b) During 1997-98, the Ministry of Tourism sanctioned Rs. 233.07 lakhs for various Tourism projects.

(c) In Bihar, Yatri Niwas are located at the following places:-

1. Yatrika at Gaya.
2. Yatrika at Patna Sahib.
3. Yatrika at Deoghar.

[English]

Loan to Karnataka by NABARD

1058. SHRI RAMCHANDRA VEERAPPA : Will the Minister of FINANCE be pleased to state:

(a) whether the NABARD has announced 50 crore rupees loan to Karnataka recently;

(b) if so, the details thereof; and

(c) the interest rate and terms of repayment and area of its utilisation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) National Bank for Agriculture and Rural Development (NABARD) has reported that it has not announced any loan of Rs. 50 crore in respect of Karnataka State. NABARD, however, provides refinance assistance to State Co-operative Banks (SCBs) on behalf of affiliated Central Co-operative Banks (CCBs) for providing short-term and medium-term agricultural loans. NABARD have recently sanctioned short term (Seasonal Agricultural Operations) credit limits to the Karnataka State Co-operative Apex Bank Ltd. On behalf of the Karnataka District Central Co-operative Bank Ltd., Dharwad.

[Translation]

Identification of Coal Mines

1059. SHRI RAMSHAKAL : Will the Minister of COAL be pleased to state:

(a) whether any Committee has been constituted by the Government for locating new coal mines;

(b) if so, the details thereof;

(c) the number of coal mines located during the last five years in each State;

(d) the reasons for the poor condition of coal mines found in Sonebhadra district of U.P.;

(e) whether the Government propose to make available funds for this mine under the Special Scheme; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) No, Sir.

(b) and (c) Do not arise in view of reply to part (a) above.

(d) Northern Coalfields Ltd. is working four mines in the district Sonebhadra and all these mines are working properly and also earning profit.

(e) and (f) Do not arise in view of reply to part (d) above.

[English]

Appointment on Compassionate Grounds in New India Ass. Co. Ltd.

1060. SHRI RAMA CHANDRA MALLICK :

SHRI BHIM DAHAL :

Will the Minister of FINANCE be pleased to state:

(a) the details of the employees of New India Assurance Company Limited died during 1997 and 1998 ;

(b) the details of the deceased whose dependants have not been provided with employment on compassionate grounds together with the reasons in each case; and

(c) the time by which they are likely to get employment in the company?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) As per Statement-I enclosed.

(b) As per Statement-II enclosed.

(c) New India has reported that these cases are likely to be cleared shortly in accordance with the rules and procedures of the company.

Statement-I

Details of employees died during 1997 and 1998

	1997	1998
Class I	9	7
Class II	6	5
Class III and IV	45	35